

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/175/2016
NAME OF THE PETITIONER(S) : Mrs. S.M. Vijayalakshmi & 3 others
NAME OF THE RESPONDENT(S) : M/s Vijaydeepas Mills Private Limited & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	G. NANDAKUMAR For. to. B. Lakshmi	Counsel for Respondents	[Signature]
2.	A.V. ARUMUGAM for Vidya Shaker	Counsel for Petitioner	[Signature]

ORDER

Counsels for both the parties are present. Matter is fixed for final arguments. Put up
on 31.10.2017 at 10.30 A.M.

[Signature]
MEMBER (TECHNICAL)

[Signature]
MEMBER (JUDICIAL)

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